

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/10/2016
NAME OF THE PETITIONER(S) : R. Krishnamurthy
NAME OF THE RESPONDENT(S) : M/s Samuthralakshmi Spinners (P) Ltd. & 4 others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
①	M. Roshan Aker for CIBT VISHNU	PETITIONER	M. Roshan Aker
②	B. Kanthikeyan for S. v. Binu Rethinam	Respondent 1, 2 & 4	B. Kanthikeyan

ORDER

Counsels representing both the parties are present and stated that the matter has been settled between the parties. They prayed for time to file a joint memo of settlement. Time is enlarged at request. Put up on 28.02.2018.

sd/-
(S VIJAYARAGHAVAN)
Member(Technical)

sd/-
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)